GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 6549 TO BE ANSWERED ON 06.04.2018

Discharge of Industrial Effluents in Rivers

6549. SHRI SADASHIV LOKHANDE:

Will the Minister of ENVIRONMENT, FOREST AND CLIAMATE CHANGE be pleased to state:

- (a) whether there has been discharge of industrial effluents in the major rivers of the country especially in Maharashtra;
- (b) if so, the details thereof;
- (c) the names of the States which have been adversely affected due to discharge of such effluents in rivers;
- (d) whether the Government is issuing any guidelines to States to tackle the problems of rivers polluted with such industrial effluents; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

- (a) to (c) Rivers in the country are mainly polluted due to discharge of untreated and partially treated sewage from cities/ towns and industrial effluents. As per a long term assessment of water quality of rivers (2008-2012) carried out by Central Pollution Control Board (CPCB), 49 polluted river stretches have been identified in Maharashtra. State-wise details of polluted river stretches is at Annexure.
- (d) & (e) Steps taken by the Government to tackle industrial pollution, *inter alia*, include notification of industry specific effluent standards under the Environment (Protection) Act (EPA), 1986 and their enforcement through State Pollution Control Boards (SPCBs) and Pollution Control Committees (PCCs); water quality monitoring of 540 rivers at 1533 locations through CPCB in association with SPCBs and PCCs; identification and monitoring of Grossly Polluting Industries (GPIs) for compliance with environmental standards; directions by the CPCB issued for installation of online (24x7) monitoring devices and adoption of water conservation practices by industry; inspection of industries by the CPCB, SPCBs and action against non-complying units under the provisions of the Environment (Protection) Act, 1986 and Water (Prevention and Control of Pollution), Act, 1974, etc.

ANNEXURE REFERRED IN REPLY TO THE LOK SABHA UNSTARRED QUESTION NO. 6549 DUE FOR ANSWER ON 06.04.2018 REGARDING 'DISCHARGE OF INDUSTRIAL EFFLUENTS IN RIVERS' RAISED BY SHRI SADASHIV LOKHANDE HON'BLE MEMBER OF PARLIAMENT

State-wise Polluted River Stretches

S.No.	State Name	Stretch Identified	Number
1	Andhra Pradesh	Godavari, Hundri, Krishna, Tungabhadra, Pennar, Kundu	6
2	Assam	Mora Bharali, Barak, Beki, Bharalu, Bhogdoi, Boginadi, Brahamputra, Burhidihing, Deepar Bill, Dhansiri, Digboi, Disang, Jia Bharali, Jhanji, Kalong, Kapili, Kharsang, Kohora, Kundli, Kushiara, Manas, Pagldia, Panchnai, Ranga Nadi, Sankosh, Sonai, Subansiri, Kathakal	28
3	Bihar	Ganga, Harbora, Manusmar, Ram Rekha, Sirsia	5
4	Chhattisgarh	Hasdeo, Kelo, Kharoon, Mahanadi, Seonath	5
5	Daman, Diu and Dadra Nagar Haveli	Damanganga	1
6	Delhi	Yamuna	1
7	Goa	Mandovi, Assonora, Bicholim, Chapora, Khandepar, Mapusa, Sal, Valvant	8
8	Gujarat	Mahi, Narmada, Ambika, Amlakhadi, Anas, Balehwar Khadi, Bhadar, Damanganga, Kaveri, Khari, Kim, Kolak, Panam, Bhogavo, Dhadar, Purna, Sabarmati, Shedhi, Tapi, Triveni,	20
9	Haryana	Ghaggar, Yamuna	2
10	Himachal Pradesh	Beas, Tons, Sirsa, Swan, Sukhana, Suketi Khad, Binwa, Markanda	8
11	Jammu & Kashmir	Banganga, Basanter, Chenab, Chunt Kol, Dewak, Gawkadal, Jhelam, Lidder, Tawi	9
12	Jharkhand	Bokaro, Koel, Damodar, Jumar, Karo, Sankh, Subarnarekha, Koel	8
13	Karnataka	Arkavathi, Bhadra, Bhima, Cauvery, Ghatprabha, Kabini, Kagina, Kali, Krishna, Lakshmantirtha, Malaprabha, Manjira, Shimsha, Tungabhadra, Tungha	15
14	Kerala	Chitrapuzha, Kadambayar, Kallai, Karamana, Keecheri, Kuppam, Manimala, Neeleswaram, Periyar, Pullur, Puzhackal, Thirur, Uppala	13
15	Madhya Pradesh	Banjar, Betwa, Bichia, Chambal, Chillar, Denwa, Gohad, Gour, Jammer, Kalisot, Khan, Kolar, Kshipra, Kunda, Malei, Narmada, Parvati, Shivna, Tapi, Tons, Wainganga	21
16	Maharashtra	Wena, Wainganga, Godavari, Bhima, Krishna, Ulhas, Kundalika, Tapi, Girna, Panchganga, Nira, Bhatsa, Rangavali, Indrayani, Chandrabhaga, Vashisti, Mithi,	49

otal :			302
29	West Bengal	Barakar, Churni, Damodar, Dwarakeshwar, Dwarka, Ganga, Jalangi, Kaljani, Kansi, Karola, Mahananda, Mathabhanga, Mayurkashi, Rupnarayan, Silabati, Teesta, Vindhadhari	17
28	Uttarakhand	Bhela, Dhela, Suswa, Ganga, Kosi	5
27	Uttar Pradesh	Betwa, Ghaghara, Gomti, Hindon, Kalinadi, Ramganga, Rapti, Rihand, Sai, Saryu, Ganga, Yamuna, Kosi	13
26	Tripura	Gumti, Haora	2
25	Telangana	Godavari, Krishna, Manjeera, Musi, Nakkavagu, Sabari, Maner	7
24	Tamil Nadu	Bhavani, Cauvery, Palar, Sarabanga, Tambirapani, Thirumanimuthar, Vasista	7
23	Sikkim	Dikchu, Maney Khola, Rangit, Ranichu, Teesta	5
22	Rajasthan	Banas, Chambal, Chappi, Ghaggar, Kali Sindh, Parvati, Jawai, Ujad	8
21	Punjab	Ghaggar, Satluj	2
20	Odisha	Baitrani, Brahamani, Budhabalnaga, Daya, Kathajodi, Koel, Kuakhai, Mahanadi, Nagavalli, Rushikulya, Serua, Vansadhara	12
19	Nagaland	Chathe, Dhansiri, Dzu	3
18	Meghalaya	Bugi, Kynshi, Kyrhukhla, Lukha, Myntdu, Nonbah, Umkhrah, Umshyrpi, Umtrew, Wahblei	10
17	Manipur	Barak, Imphal, Iril, Khuga, Khujairok, Lokchao, Maha, Manipur, Nambul, Sekmai, Thoubal, Wangjing	12
47		Kanhan, Koyna, Amba, Amravati, Bindusara, Darna, Ghod, Gomai, Hiwara, Kan, Manjara, Mor, Morna, Mula, Mula- Mutha, Mutha, Panzara, Patalganga, Pawna, Pedhi, Pelhar, Penganga, Purna, Savitri, Sina, Surya, Urmodi, Vaitrana, Vel, Venna, Waghur, Wardha	